

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-318/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey

**v/s.**

Tusker Cranes Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

28. C.P. (IB)-318/(MB/2018)

Both sides present. List this matter on 13.08.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)